BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company:

Sunil Kumar Jain & Ors

V/s.

ABG shipyard Ltd.& Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

2. Mr. Mante Manavati - phrocati prin Ms. Milita Metria - Advocati Repordent ancha No.2 Ne hundarish Bhatt - RP

3. Salid M. Shah

Alvocate Respondent NO.16

16

Pankeet Aundhyga Pawroni ceth

Advoeate A.1 CAPPlicant

ORDER

Learned Advocate Mr. Pankeet Aundhiya i/b Learned Advocate Mr. Paurami Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Nikita Mehta i/b Nanavati & Company present for Respondent No.2 in IA 348/2017. Learned Advocate Mr. Sahil Shah present for Respondent no. 16.

Proof of service of notice of date of hearing on Respondent filed.

RP Mr. Sundaresh Bhat present.

At request of learned Counsel for Applicant.

List the matter on 21.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.